BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

Rst.A.No.495/KB/2017 T P No. 45/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th November 2017, 10.30 A.M

Name	of the Company	Tanushree Promoters P	vt.Ltd.	
Under Section		230-232		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

Mote Segar Tiwari Pelelians

ORDER

Ld. Counsel for the petitioner is present.

List on 08/12/2017.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)